

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3326/2016

New Delhi, this the 01st day of August, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Hon'ble Mr. Shekhar Agarwal, Member (A)

1. Amar Pal Singh (Aged about 58 years)
S/o Late Sh. Khajan Singh
R/o G-71, Phase-I, Vijay Vihar
Rohini, New Delhi-85.
2. Jeet Singh (Aged about 55 years)
S/o Late Sh. Ram Singh
R/o A-142, Bhagwati Garden
Uttam Nagar, New Delhi
3. Satish Kumar (Aged about 57 years)
S/o late Sh. Munshi
R/o 11/264, Geeta Colony, Delhi-31
4. Balram (Aged about 56 years)
S/o Sh. Rishal Singh
R/o EE (E&M) W&S (S-II)
5. Vinar Goril (Aged about 51 years)
D/o Sh. Gauri Shankar
R/o 1711, JJ Colony, Madanpur Khadar
New Delhi-76
6. M.D. Ishad Hussain (Aged about 51 years)
S/o Sh. M.D. Rozan Anshari
R/o Mohd. Quarashi P-136
Nafesh Road, Batla House New Delhi-25
7. Afrashyab Ali (Aged about 52 years)
S/o Sh. Liyakat Ali (Beldar)
R/o H. No. 123, Abul Fazal Okhla,
Jamia Nagar, New Delhi-110025.

8. Om Prakash (Aged about 56 years)
S/o Sh. Suraj Bhan (Beldar)
R/o H.No. 171-A, G.F. DDA Janta Flats,
Shahdara, Delhi-110049.Applicants

(By Advocate: Mr. Pushpender Yadav)

Versus

1. CEO, DJB
JLN Jal Board, Varunalya, Phase II
Karol Bagh, Delhi, New Delhi-11005.
2. Vice Chairman
JLN Marg, DDA Vikas Sadan
New Delhi-110002. Respondents

(By Advocate: Mrs. Neelam Singh, Standing Counsel for R-1,
Mr. Arun Birbal with Mr. Sanjay Singh for DDA)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Learned counsel for the applicants' states that this OA has become infructuous as relief claimed by the applicants has already been provided to them. Accordingly, this OA is dismissed as having become infructuous.

**(Shekhar Agarwal)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

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